

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**R.A. No.60/37/2019 in
O.A. No.60/188/2018**

Date of decision: 18.11.2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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Amrit Pal S/o Sh. Kishori Lal, Group-C, aged 61 years, R/o 289, Dalip Garh, PO Babiyal, Ambala Cantt.(Haryana)-133001.

...APPLICANT

VERSUS

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi-110001.
2. Divisional Railway Manager, Northern Railway, DRM Complex, Ambala Cantt.(Haryana) Pin-133001.
3. Senior DPO, Northern Railway, DRM Complex, Ambala Cantt. (Haryana) Pin-133001.

...RESPONDENTS

PRESENT: Sh. Karnail Singh, counsel for the applicant.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Present R.A. has been filed by the applicant seeking review of order dated 09.10.2019, passed by this Court in O.A. No.60/188/2018
2. Heard learned counsel for the applicant in RA.
3. I see no reason to interfere in the order dated 09.10.2019, passed by this Court, as specific finding has been recorded in para 7 about excess leave availed by the applicant.
4. Accordingly, R.A. is dismissed.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 18.11.2019.

Place: Chandigarh.

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